

**NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 22-04-2024 AT
02.30 P.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. VENKATARAMAN SUBRAMANIAM, HON'BLE MEMBER (TECHNICAL)**

IN THE MATTER OF : Mira Alloy Steels Pvt Ltd & 3 Ors

PETITION NUMBER : CP(CA)/764/CHE/2020

APPLICATION NUMBER : a) IA(CA)/40/2024
b) IA(CA)/30/2024

ORDER

220.a. IA(CA)/40/2024 IN CP(CA)/764/CHE/2020

220.b. IA(CA)/30/2024 IN CP(CA)/764/CHE/2020

Ld. Counsel Mr. Pranav V Shankar for the Applicant. Ld. Counsel Mr. Roshan Atiq for the Respondents.

The Applicant is directed to serve copy on the Respondent and the Respondent is directed to file reply within 3 weeks.

Rejoinder, if any, be filed within a week thereafter.

List the matters for hearing on **19.06.2024**.

-Sd-

**VENKATARAMAN SUBRAMANIAM
Member (Technical)**

phk

-Sd-

**JYOTI KUMAR TRIPATHI
Member (Judicial)**